

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:732

ANSWERED ON:24.07.2015

Pending Projects

Lokhande Shri Sadashiv Kisan;Simha Shri Prathap

Will the Minister of PLANNING be pleased to state:

- (a) the details of the projects of States/UTs lying pending with the Government /NITI Aayog, State/UT-wise including Karnataka;
- (b) the reasons for not according approval to these projects, State/UT-wise;
- (c) the number of schemes/projects sanctioned during the last three years, State/UT-wise including Karnataka;
- (d) whether the Government has received request from the States to accord approval to pending projects, if so, the details thereof, State/UT-wise; and
- (e) the response of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

- (a): No projects /schemes of States/UTs including Karnataka are lying pending with the NITI Aayog.
- (b): Does not arise.
- (c): Erstwhile Planning Commission/NITI Aayog sanctioned grant in the form of One Time Additional Central Assistance (OTACA) / Special Plan Assistance (SPA) / Central Assistance to Special Plan under Backward Regions Grant Fund (BRGF-State component) / Special Assistance for the implementation of a large number of schemes/ projects in various States/UTs. The state-wise details of grants sanctioned during 2012-13, 2013-14 & 2014-15 including the state of Karnataka are given at Annexures I, II & III respectively.
- (d)&(e): Does not arise.